(Office of the Registrar Judicial at Jammu)

Subject:

Constitution of appropriate Single Bench(es) for hearing of Election Petitions and matters related to Contracts (Tender matters) pending disposal before the Jammu Wing of High Court.

<u>ORDER</u>

No: 167 /RJ/HCWJ/2025

Dated: 63.06.2025

With a view to ensure speedy disposal of matters pertaining to **Election Petitions** and matters related to **Contracts (Tender Matters)** pending disposal before the Jammu Wing of High Court, Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the following matters pertaining to Election Petitions and matters related to Contracts (Tender matters) to various Hon'ble Benches as per details tabulated herein below:

S.No.	Name of the Hon'ble Judge	Cases assigned
1.	Hon'ble the Chief Justice	As per Annexure-"A"
ĺ	· · · · ·	appended herewith.
2.	'Hon'ble Mr. Justice Mohd Akram Chowdhary	As per Annexure-"B"
		appended herewith.
3.	Hon'ble Mr. Justice Rahul Bharti	As per Annexure-"C"
	·	appended herewith.
4.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	As per Annexure-"D"
		appended herewith.
5.	Hon'ble Mr. Justice Rajesh Sekhri	As per Annexure-"E"
		appended herewith.
6.	Hon'ble Mr. Justice Mohd Yousuf Wani	As per Annexure-"F"
		appended herewith.

The dates fixed in the assigned matters, if any, shall be preponed and heard by the Hon'ble the Chief Justice on 05.06.2025 and the remaining Hon'ble Benches on 06.06.2025.

By Order

1234-41No:-/RJ/HCWJ/2025Copy of the above order is forwarded to the:

- 1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
- 2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
- 3. Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, for kind information.
- 5. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.

.06.2025 Dated:0

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH (Office of the Registrar Judicial at Jammu)

Annexure-"A"

Matters pertaining to Election Petitions to be heard by Hon'ble the Chief Justice

S.NO.	ТҮРЕ	NO	YEAR	PETITIONER	RESPONDENT
1.	EP	1	2009	KHALID NAJIB SUHARWARDY	STATE TH. ELECTION OFFICER AND ORS.
2.	EP	3	2009	ZAFFAR ULLAH	ELECTION COMMISSION OF INDIA AND ORS.
3.	EP	4	2009	PAWAN KUMAR GUPTA	BALWANT SINGH MANKOTIA AND ORS.
4.	EP	6	2009	KAMAL VERMA	CHIEF ELECTORAL OFFICER AND ORS.
5.	EP	9	2009	BALWANT SINGH	RETURNING OFFICER AND ORS.

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Annexure-"B"

Matters pertaining to Contracts (Tender Matters) assigned to Hon'ble Mr. Justice Mohd Akram Chowdhary

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1.	OWP	1742	2013	ARYABHATT SEVA SANSTHAN TH ITS CHAIRMAN MUKESH KUMAR JHA	STATE TH.U.D.D.AND ORS.
2.	OWP	1517	2014	WINNER PHARMACEUTICALS	STATE TH.MEDICAL EDUCATION AND ORS.
3.	OWP	1629	2014	BHAGAT RAJ AND ORS.	STATE TH.P.W.D.AND ORS.
4.	OWP	1942	2015	SRM CONTRACTORS PVT.LTD.	UOI.TH.MINISTRY OF URBAN DEPTT.AND ORS.

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(Office of the Registrar Judicial at Jammu)

Annexure-"C"

Matters pertaining to Contracts (Tender Matters) assigned to Hon'ble Mr. Justice Rahul Bharti

S.NO.	ТУРЕ	NO	YEAR	PETITIONER	RESPONDENT
1.	CPOWP	76	2016	S.TEJA SINGH AND ORS.	DEEPAK MOHAN,C.E.O.CANTON MENT BOARD
2.	OWP	303	2017	TSERING ANGCHOK	U.O.I.TH.MIN.OF SUR.TRANSPORT AND ORS.
3.	OWP	515	2017	MOHD.RAFIQ RATHER	STATE TH.FOREST DEPTT.AND ORS.
4.	OWP	1721	2017	CONCEPT PHARMACEUTIC ALS LTD.	STATE TH.SECY.HEALTH AND MEDICAL EDUCATION DEPTT. AND ORS.

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Annexure-"D"

Matters pertaining to Contracts (Tender Matters) assigned to Hon'ble Ms. Justice Moksha Khajuria Kazmi

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1.	OWP	17	2018	SANSAR SINGH.	STATE TH.SECY.FOREST DEPTT. AND ORS.
2.	OWP	596	2018	SHEIKH NMANZOOR AHMED	STATE TH.SECY.PÚBLIC WORKS (P.W.D.) DEPTT. AND ORS.
3.	OWP	1311	2018	M/S THARU AND SONS	U.O.I.TH.MINISTRY OF RAILWAYS AND ORS.

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HIGH COURT OF JAMMU AND KASHMIR AND LADAKH (Office of the Registrar Judicial at Jammu) *****

Annexure-"E"

Matters pertaining to Contracts (Tender Matters) assigned to Hon'ble Mr. Justice Rajesh Sekhri

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1.	OWP	2671	2018	M/S MAJOR ELECTRONICS TH. MAJOR SINGH	STATE TH. PHE DEPTT. AND ORS.
2.	OWP	158	2019	SAGAR ORGANISATION FOR ART,CULTURE AND ARCHEALOGY	STATE TH.COMMISSIOMER /SECRETARY
3.	OWP	308	2019	KARAN KUMAR	U.O.I.SECY.MINISTRY OF RAILWAYS AND ORS.

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Annexure-"F"

Matters pertaining to Contracts (Tender Matters) assigned to Hon'ble Mr. Justice Mohd Yousuf Wani

S.NO.	ТУРЕ	NO	YEAR	PETITIONER	RESPONDENT
1.	OWP	413	2019	3 V SHOPPE TH.ANOOP RAINA	STATE TH.SOCIAL WELFARE DEPTT.AND ORS.
2.	WP(C)	3314	2019	PARDEEP SINGH SAMBYAL	STATE OF JAMMU AND KASHMIR TH. SECRETARY REVENUE DEPTT. AND ORS.
3.	WP(C)	3933	2019	SANT SINGH AND ANR.	STATE OF JAMMU AND KASHMIR TH.COMMISSIONER SECRETARY TO GOVT. P.W.D. DEPTT. AND OTHERS.

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